श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन यह बतलायेगे कि यह जो चैनल ग्राफ प्रोमोशन के बारे में ग्रापने बताया कि इसके लिये हम विचार कर २३ है, क्या इसके लिये कोई कमेटी बना दी गई है या बनाई जाने वाली है और कब तक इसमें निर्णय होने की सभावना है ?

GHOSH: SHRI PARIMAL The matter is still under consideration and if it is found that a Committee is necessary, definitely a Committee will be set up for that purpose.

श्री विमलक्मार मन्नालालजी चौरड़िया: काफी अरसा हो चका है, इसको 8-9 महीने हो गये है स्रभी तक यह विचाराधीन है, मैं कुछ इसमें निश्चितता चाहुंगा । क्या श्राप यह बताने का कष्ट करेंगे-चाहे कमेटी बनाएं या कुछ बनाएं--उनके रूल्स के बारे में, रिवीजन के बारे में, प्रमोशन के बारे में कब तक फाइनल हो सकेगा ?

SHRI PARIMAL GHOSH: Well, I think in about three or four months' time we can be in a position to give the exact position of what we are going to do in this matter.

SHRI D. THENGARI: How many station masters and assistant station masters were proceeded against for this work-to-rule campaign after its withdrawal? How many cases were withdrawn? And is it not a fact that the work-to-rule programme does not amount to indiscipline? As such, will the Government categorically state that those who resort to the work-to rule programme, against them no disciplinary action would be taken?

SHRI PARIMAL GHOSH: Yes, Sir, it is a fact that the work-to-rule order has been withdrawn. No action has been taken against any station master or assistant station, master. And wherever there has been an order of transfer, instructions have been issued to go into that matter and to see if any inconvenience has been caused because of the transfer, so that these inconveniences are removed. No action against any station master has been

भिलाई इत्पात कारखाना देखने दाला के लिये ग्रादेश

* 321. श्री निरजन वर्मा क्या इस्पात, खान ग्रीर धातु मंत्री यह बताने की कृपा करेगे कि :

- (क) क्या यह सच है कि सरकार ने ऐसे प्रतिबन्ध लगा रखे है कि केवल कार रखने वाले व्यक्तियों को ही मध्य प्रदेश में भिलाई इस्पात कारखाने को देखने की ग्रनमति दी जायेगी ; ग्रौर
- (ख) यदि हा, तो उन श्रादेशों का ब्यौरा क्या है ?
- †[Orders for visitors to Bhilai Steel PLANT

*321. SHRI NIRANJAN VARMA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether it is a fact that Government have put restrictions to effect that only those visitors own cars will be allowed to see the Bhilai Steel Plant in Madhya Pradesh; and
- (b) if so, the details of those orders?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHARNNA READDY): (a) No, Sir.

(b) Does not arise.

🗜 इस्पात, खान स्रोर धातु मंत्री (हा० एम॰ चन्ना रेड्डी) : (क) जी, नहीं।

(ख) प्रश्न नही उठता ।

श्री निरंजन वर्मा : श्रीमन, वया यह बताने का वप्ट करेगे कि कोई स्पेसिफिक इन्स्टेन्स कि कई एम० पी० वहा पर गए

^{†[]} English trnslation.

^{‡[]} Hindi translation.

ग्नौर उनको यह कह कर टाल दिया गया कि ग्रापके पास गाड़ी नहीं है, इमलिए भीतर नहीं जाने देगे—क्या यह शिकायत ग्रापके पास ग्राई है ?

डा० एम० चन्ना रेड़ी . ऐसी कोई शिकायत नहीं है, मगर इस प्रश्न के सम्बन्ध में मैंने जो सूचना मंशाई है, उससे ऐसा मालुम होता है कि श्री वर्मा वहा तशरीफ ले गये थे दिसम्बर 1966 में । वे ऐसी हालत मे गए कि वहा पहले से इत्तिला नहीं थी। वहा के ग्रमिस्टेट पब्लिक रिलेशन्स ग्राफिसर ने उनको रिसीव किया । जो फार्म फिल अप करने के लिए होता है, उसमे मोटर नम्बर भी दाखिल करना होता है । चिक उनके साथ जो मोटर ग्राई थी वह वापस दुर्ग भेज दी थी, इस लिहाज से वह नम्बर नोट नही वर सके। लेकिन ऐसा कोई रूल नही है कि बगैंग मोटर के नहीं जा सकेंगे। यह था कि चिक उनको जाने में 5 या 6 मील का फ़ासला तय करना पडता, कई फैक्टरिया देखनी होती है ग्रौर सिक्योरिटी का भी सवाल है, इसलिए मोटर की बात थी। वहा के ग्रसिस्टेट पब्लिक रिलेशन्स ग्राफिसर ने ग्राफर किया, हम स्टील प्लांट के गैरीज से मोटर मंगाते है । स्नानरेबल मेम्बर किसी मीटिंग से ग्राए थे, उनको कही जाना था, इसलिये वे वेट नहीं कर सके।

श्री निरंजन वर्मा श्रीमन्, यह बताने की कृपा करे कि स्रगर कोई स्रादमी केंवल एक ही चीज देखना चाहे स्रौर 5-6 मोजन जाना चाहे, तो क्या उसको एक चीज देखने का मौका दिया जायगा ?

डा० एम० चन्ना रेड्डी 1962 के पहले बसेज ग्रोर वेहिकित्स से नामिनल रेट पर ले जाने का इन्तजाम था। सीक्योरिटी की वजह से इन्तजाम टाइट हुग्ना है ग्रीर मैं इस क्वेश्चन को देखूगा कि फिर से उस इन्तजाम को लागू कर सकता हू। SHRI ARJUN ARORA: In spite of what the Minister has said, the fact remains that Mr. Niranjan Varma, an hon. Member of this House, was not able to see the factory and was not allowed to go round the factory because he did not have a car and could not give the number of the car which he did not have. May I know if the Government is in a position categorically to state that, whether a person has a car or a car is available or not, he is entitled to visit the factory he will be allowed to do so and see it?

DR. M. CHANNA REDDY: This is not a question of allowing or not allowing because of having a car or not having a car. The fac' remains that it is a matter of arrangement of security. While going on foot all this distance, as a result of a number of operations taking place in the factory, the question of security was also considered.

SHRI AKBAR ALI KHAN: Security of the person concerned.

DR. M. CHANNA REDDY: In addition, the position is this. Mr. Varma was not disallowed. The Assistant Public Relations Officer had offered to get a car from the steel plant's garage. But it appears from the report-I do not know if that is the position, if the hon. Member challenges it, I will certainly look into itand as the report stands it was thought that the hon. Member came from a meeting and he had to go back somewhere. Therefore, he could not afford that much of time for getting the car from the plant's garage. That was the thing that happened. There is no question of not allowing him and certainly of not allowing any of the hon. Member of Parliament.

श्री निरजन वर्मा ये बिलकुल गलत जानकारी दे रहे है कि डिसएलाउ नहीं किया था। उन्होंने डिसएलाउ किया था। उन्होंने कहा कि बिना मोटर के कोई नहीं जार ाा ग्रीर न ग्राप्टों जाने देग। श्री विमनकुतार मन्नालालजी चोरिंड्या . यह त' बड़ो समस्या है कि माननीय मंत्री जा कहते है कि डिसग्लाउ नहीं किया . . .

श्री सभापति . वे कहते है कि गाडा मंगाई थी, लेकिन ग्राप ठहर नहीं सके।

श्री विमलकुम र मन्न लालजी चौरड़ियाः श्वयं यहा पर वे आनरेबिल मेम्बर कहते है कि हमको डिसएलाउ किया गया था।

AN. HON. MEMBER: Under certain circumstances.

श्री सभापति : उनका मतलब यह हे कि गाडी मंगा रहे थे उतके जाने के लिए . . .

श्री निरंजन वर्मा : उनके पास गाडो का कोई इन्तजाम नहीं श्री । हमने कहा कि गाड़ी नहीं है, तो क्या हम विना गाड़ी के भीतर जा सकते है या काई भीतर जा सकता है। उन्होंने कहा कि जिसके पास गाड़ी नहीं है, वह भीतर जा हो नहीं सकता।

डा० एम० चन्ना रेड्डी : मुझे ऐसा मालूम हुम्रा है कि जिस गाड़ी मे आनरेबिल मेम्बर आए थे, उने दुर्ग भेज दिया था। इमिलिए उन्होंने टेनोफोन करके कोशिश की कि उस गाड़ी को वापस मगार, लेकिन टेनी-फोन के बावजद गाडी नहीं भ्रा सकी। वहा ते पिलिक रिलेशन्स आफीसर ने शफर किया कि मै लान्ड की गैरीज से गाड़ी मगाता ह। इमिलिए कार्ड हिमएलाउ करने का सवाल नहीं है।

SHRI ARJUN ARORA: From what the Minister has said, it is obvious that the authorities at Bhilai allow only those people who own a car or who bring a car or for whom a car can be made available by the factory. What I wanted the Minister to state was whether people who do not own a car,

who cannot borrow or steal a car or for whom the plant does not provide a car will be allowed to go round the factory, even if they have to walk five or six miles and are prepared to do so?

DR. M. CHANNA REDDY: As I have stated, I have issued orders to revive the arrangements that were in existence before the 1962 national emergency and that would be arranging some vehicles at a nominal charge so that people can be taken round. We can even fix up periodical availability of vehicles so that the vehicles can take the visitors round the plant. There is no question of going on foot because it is difficult.

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA: The Minister has not said about people who co not . . .

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA: It is a very serious matter . . .

MR. CHAIRMAN: It may be a very serious matter. You are standing for the third time.

Next question. Mr. Abid Ali.

IRREGULARITIES IN THIRD CLASS ACC AND SLEEPER BOOKINGS

*322. SHRI ABID ALI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government's attetion has been drawn to the conspiracy of booking clerks, R.P.F. and unsocial elements who corner the reservations available in third class air-conditioned coaches and sleepers and sell the said reservation tickets to intending travellers at premium;
- (b) if so, whether, with the approach of summer travel rush Government have considered the necessity citaking effective steps to check the conspiracy; and